

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF SHRI S. N. YADAV
COURT 37 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	ABA	101824/2019	Ashok Kumar M Agarwal Vs State E O W	Aabad H Ponda
2	ABA	101862/2019	Shishir Ashok Agarwal Vs State EOW	Kartik S Garg
3	ABA	102041/2019	Skucht Lau Sawant And Anr. Vs State Bhandup Police Station	Sukrut Matre
4	ABA	102073/2019	Sohan Rajendra Kale Vs State Ghatkopar Police Station	Sushrut Jadhwar
5	ABA	102134/2019	Shrikant Jaysing Phalke and othrs Vs Pantnagar Police Station	Gautam T. Kanchanpurkar
6	ABA	102272/2019	Ghanashyam Bajabhau Kadam Vs Navghar Police Station	S.G. Shirsat
7	ABA	100113/2020	Sheela Ashok Singh And 3 Others Vs State EOW Unit II	Ashok M Saraogi
8	CRI BAIL APPLN	100340/2020	Kathappan @ Satish S/o Sudlaimuthu Thevar --- Applicant Vs The State of Maharashtra - Bhandup Police Station --- Respondent	Kavita Durgapal
ORDER				
9	CRI BAIL APPLN	100310/2020	Anand Birjlal Raidas --- Applicant Vs The State of Maharashtra - Mulund Police Station --- Respondent	Sunil Shukla
10	CRI BAIL APPLN	101524/2020	Aditya Ganesh Nadar @ Chotu And Others - Applicant. Vs State- Mulund Police Station - Respondent.	Prasad Wagh.

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
11	SESSIONS CASE	100456/2020	The State of Maharashtra - Mulund Police Station Vs Kailas Manohar Upaddhay and other 01	PP
12	CRI BAIL APPLN	101542/2020	Swapnil Prakash Lokhande and other --- Applicants Vs The State of Maharashtra - Pant Nagar Police Station --- Respondent	Waqar Pathan
